

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:699

ANSWERED ON:10.12.2013

CASUAL AND PERMANENT WORKERS IN UNDERTAKINGS

Singh Shri Ratan;Yadav Shri M. Anjan Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of permanent workers working in Undertakings under the Ministry, undertaking-wise;
- (b) the number of casual labourers and those on contract basis in the said undertakings;
- (c) whether there is lack of responsibility among the casual and contract labourers; and
- (d) if so, the reaction of the Government thereto along with the corrective measures taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SIRKANT KUMAR JENA)

(a)&(b): The details of permanent workers, casual labourers and those on contract basis working in Undertakings under the Ministry, undertaking-wise is attached at Annexure.

(c) & (d): Only M/s Brahmaputra cracker and Polymer Limited (BCPL) has reported that lack of responsibility among contract labourers has been felt on many occasions causing significant damage in achieving the scheduled target. BCPL closely monitors the issues related to contract labourers and initiates prompt necessary action for redressal of their issues. A Grievance Redressal Committee has also been constituted to address the grievances of contract labours.